SPECIAL BENCH ITEM NO. 111

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP (IB) No. 107/ALD/2022

CORAM:

1. **SHRI HARNAM SINGH THAKUR,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI ASHISH VERMA,**
   HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March, 2023, 02:30 pm

NAME OF THE COMPANY	**M/S TRANS OCEANIC COMPANY V/S RAAMA PAPER MILLS LTD.**
UNDER SECTION	**9 IBC**

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Ashish Chauhan, Adv. : *For the Operational Creditor*

Ms. Anushka Lohia, Adv. *: For the Corporate Debtor*

ORDER

Ld. Counsel for the parties present.

The reply is stated not to be ready due to some illegible pages in the petition. Ld. Counsel for the respondent is directed to mention the page number of in the petition which are not legible and communicate to the Ld. Counsel for the petitioner, then another copy with legible pages be supplied within 1 week and reply if any, be filed within next two weeks.

Let the matter be listed on 24th April, 2023.

-Sd- ***-Sd-***

(Ashish Verma) **(Harnam Singh Thakur)**
Member (Technical) **Member (Judicial)**

14th March, 2023

Bipul Kumar Tiwari
(Stenographer)